

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches 30.06.2025 to 03.07.2025

Bench	Court Room Number	Hon'ble President/Vice-President & Members
A	2	S/Shri N K Billaiya, AM & Sandeep Singh Karhail, JM
D	5	S/Shri Amit Shukla, JM & Ms. Padmavathy S, AM
G & K	3	Smt Beena Pillai, JM & Shri Girish Agrawal, AM (1 st to 3 rd July)
I	4	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
C	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
H & J	7	S/Shri O P Kant, AM & Raj Kumar Chauhan, JM
B	8	S/Shri N K Choudhry, JM & Omkareshwar Chidara, AM
SMC	9	Shri Pawan Singh, JM
E	11	Shri Anikesh Banerjee, JM & Smt Renu Jauhri, AM
F	13	Smt Kavitha Rajagopal, JM & First Available AM

Constitution of Benches 07.07.2025 to 10.07.2025

Bench	Court Room Number	Hon'ble President/Vice-President & Members
A	2	S/Shri N K Billaiya, AM & Sandeep Singh Karhail, JM
G & H	3	Smt Beena Pillai, JM & Shri Girish Agrawal, AM
I	4	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
C	6	S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM
F & J	7	Shri O P Kant, AM & Smt Kavitha Rajagopal, JM
B	8	S/Shri N K Choudhry, JM & Omkareshwar Chidara, AM
D & SMC	5	Shri Pawan Singh, JM & Ms. Padmavathy S, AM
E & K	9	Shri Anikesh Banerjee, JM & Smt Renu Jauhri, AM

Sd/-
[Saktijit Dey]
VICE-PRESIDENT

Dated: 26 June, 2025.

(Hindi version follows)

- G & K Benches will not function on 30th June, 2025 and the cases fixed are adjourned to 1st July, 2025